

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

**O.A. No. 62/1437/2021
M.A. No. 62/1502/2021**

This the 22nd day of September, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)**

Ghulam Hassan Sheikh & Another Applicants
(By Advocate:- Mr. Ajaz Ahmad Sheikh)

Versus

State of J&K and Others Respondents
(By Advocate: Mr. Rajesh Thapa)

**O R D E R
[O R A L]**

(Delivered by Hon'ble Mr. Anand Mathur, Member-A)

MA No.62/1502/2021 has been filed by the applicants seeking withdrawal of the O.A. The MA is allowed and the O.A. is accordingly dismissed as withdrawn.

**(ANAND MATHUR)
MEMBER (A)**

**(RAKESH SAGAR JAIN)
MEMBER (J)**

/kdr/